

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-218 13-1-2020

IB-889/(ND)/2019

IN THE MATTER OF:

M/s. Sonal Anand

....APPLICANT

Vs.

M/s. International Trenhing Pvt. Ltd.

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on

13.01.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

:Mr. Mohatashim Kibriya, Advocate For Liquidator

For the Respondent

:

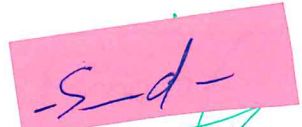
For the Intervener

:

ORDER

Counsel for the Resolution Professional is present and has filed the 1st Progress report. The same is taken on record.

Put up on 11.2.2020.


(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)

Surjit